

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05/04/2019

T.A./260/26/2016

S DAS
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:28

FOR APPLICANTS(S) Adv. : Mr. K. Panigrahi

FOR RESPONDENTS(S) Adv.: Mr. N.K. Sahu

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he has received no instruction from the applicant. Accordingly, the O.A. is disposed of since applicant's counsel has received no instruction from the applicant.</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>